

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4490  
ANSWERED ON:08.08.2014  
DUTY N GOLD  
Chautala Shri Dushyant;Kumar Dr. Virendra

**Will the Minister of FINANCE be pleased to state:**

- (a) the rate of duty imposed on the import of each category/grade of gold during the last three years and the current year;
- (b) the total value of illegal gold seized after increase of gold duty by the Government and the total number of cases detected by the Customs Department for the last three years; and
- (c) the total value of the duty and fine realized from all the cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

- (a): The details of rates of duty on import of each category/grade of gold during the last three years and the current year are furnished in the Statement enclosed.
- (b)&(c): The value of illegal gold seized, total number of cases detected and the total value of the duty & fine realized are furnished in the Statement enclosed.